

NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
BENGALURU.

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 06-01-2017.

PRESENT: SHRI RATAKONDA MURALI, MEMBER(J) AND
DR. ASHOK KUMAR MISHRA, MEMBER(T).

APPLICATION NUMBER : ZA 209/15
PETITION NUMBER : TP 160/16
NAME OF THE PETITIONER(S) : Omega Hospitals Pvt. Ltd.
NAME OF THE RESPONDENT(S) :
UNDER SECTION : 621A

S.NO.	NAME(IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

ULLAS KUMAR
9449811210

ADV. Anant
Kevathig



ORDER

Representative of Petitioner counsel is present. He reported that counsel for Petitioner is unable to attend and requested time till 23rd of this month. Hence, adjourned to 23/01/2017.


Member (J)


Member (T)